Enclosure to the Circular DGBA.GAD.No. H-2529/31.12.010 (C)/2012-13 dated October 31, 2012

Agency Commission Claim for the Quarter ended

PART I – DETAILS OF THE BANK				
Name of the bank				
Name of the bank		•		
Address of the office submitting cla	aim	:		
Accredited for (Name of the Govt. D	epartment) :		
Activities undertaken :				
PART II – DETAILS OF CLAIMS				
Particulars	No. of transactions		Amount in Rs.	
	Physical	Electronic	Physical	Electronic
1. Gross Receipts				
2. Less				
(a) Receipts representing Banks' own tax liability **				
(b) TDS on various other items under the IT Act				
(c) Transactions under Schemes / Special schemes, if any, formulated by Central / State Govt. for senior citizens other than Senior Citizens Savings Scheme 2004 (SCSS-2004)				
(d) Error scroll transactions				
(e) Other ineligible items (like receipts on account of repayments of long term borrowings of State Governments from Fls / banks, Letter of Credit (LC) transactions on behalf of Ministries / Departments,				

receipts under Pension)			
(Item wise details to be furnished)			
(item wise details to be furnished)			
I.A Net Receipts			
II. Payments other than pension			
Less			
LC33			
(1)			
(a) Payments for schemes /			
Special schemes, if any, formulated			
by Central / State Govt. for senior			
citizens other than Senior Citizens			
Savings Scheme 2004 (SCSS-2004)			
(b) Error coroll transactions			
(b) Error scroll transactions			
(c) Other ineligible items (like			
payment under LC transactions etc.)			
(Itam wise details to be furnished)			
(Item wise details to be furnished)			
II.A Net Payments other than			
pension			
III Total Dancian Daymenta			
III. Total Pension Payments			
_			
Less			
(a) Payments under Pension			
schemes, other than those meant for			
Central / State Govt. employees			
' ,			
(b) Error scroll transactions			
III.A Net Pension Payments			
IV. Total (IA+IIA+IIIA)	+		
IV. I Ulai (IATIIATIIA)			
1. (0.11			
V. (i) No. of Pension Accounts _			
Beginning of quarter			
(ii) No. of papaign accounts of the	 		
(ii) No. of pension accounts at the			
end of the quarter			

^{**} Agency banks paying their own tax liabilities through their own branches or through authorised branches of State Bank of India or offices of Reserve Bank of India wherever they do not have their own authorised direct tax collection branch should indicate the same separately in the scroll and such transactions will not be eligible for payment of agency commission.

Amount of Agency commission claimed:

Physical Receipts @ ₹ 50/- per i.e.X.... = transaction

E-receipts @ ₹ 12/- per transaction i.e.X.... =

Pension Payments @ ₹ 65 /- per i.e.X.... = transaction

Payments other than pension @ 5.5 paise i.e.X.... = per ₹ 100 turnover

Total claim = (₹)

Signature, Name and Designation of authorised official:

CERTIFICATE BY THE BRANCH OFFICIAL

"Certified that the amount of Rs....... claimed as agency commission has been arrived at correctly taking into account the number of transactions in respect of 'receipts' and 'pension payments' and the amount of transaction in respect of 'payments other than pension' as recorded in the daily scrolls of Government transactions furnished to the accounting authorities of the Central/ State Governments/RBI and other records available in the branch and that only eligible items as specified in RBI Master Circular on "Conduct of Government Business by Agency Banks - Payment of Agency Commission" have been considered while arriving at the said amount. We also certify that the monthwise breakup of eligible pensioner's account available with us is as per the table below, and the number of receipt transactions for which agency commission is claimed is exclusive of the transactions pertaining to own tax liabilities of the bank and the taxes deducted at source under various items of the IT Act

Sr. No.	Month	No. of Pensioners	
1			
2			
3			

Signature, name and designation of the authorized signatory and seal of the bank

CERTIFICATE BY THE CHARTERED ACCOUNTANT

Certified that we have examined the records relating to the Govt. transactions carried out by the branch and that the amount of Rs...... (Rupees.......) claimed as agency commission has been audited and found correct taking into account the number of transactions in respect of receipts' and 'pension payments' and the value of transactions in respect of 'payments other than pension' as recorded in the daily scrolls of Government transactions furnished to the accounting authorities of the Central/ State Governments/RBI and other records available at the branch. It is also certified that the monthwise breakup of eligible pensioner's account available with us is as per the table below, and the agency commission as aforesaid has been arrived at on the basis of only eligible transactions as per the extant instructions of RBI and that the receipt transactions are **exclusive** of the transactions pertaining to all tax liabilities of the bank.

Sr. No.	Month	No. of Pensioners
1		
2		
3		

Signature, Name, Registration No. and address of the Chartered Accountant